

- viii) A bilateral agreement has been arrived at with authorities in Pakistan whereby periodic meetings take place at Secretary level and DG level. Representatives of Indian and Pakistani anti-narcotics agencies have been included in the border meetings of BSF and Pak Rangers. Contact points have been designated by the two countries for direct operational communication.
- ix) A comprehensive bilateral agreement has been entered into by the Govt. of India and the Government of Union of Myanmar for reducing demand and preventing illicit trafficking in narcotic drugs.
- x) The Govt. of India has provided two drug sniffer dogs and also trained dog-handlers to Myanmar for detection of drugs.

(c) and (d) As per information available, details of number of cases and persons arrested in connection with heroin smuggling during the years 1994, 1995 and 1996 are given below:-

Year	No. of Cases	No. of Persons Arrested
1994	51	49
1995	69	58
1996	53	56

Stringent action against the offenders is initiated in accordance with the provisions of NDPS Act, 1985.

Import of Urea

3136. DR. M. JAGANNATH: Will the Minister of COMMERCE be pleased to state:

(a) whether the United States of America has frozen 2.5 million dollars meant for payment of urea purchased from Libya;

(b) if so, the reasons therefor; and

(c) the steps taken by the Government to get the frozen amount released ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH): (a) to (c) Yes, Sir. MMTC had opened a Letter of Credit (L/C) for US\$ 2.5 million in favour of National Oil Company, Libya for purchase of 13,817 MTs of urea, through Indian Overseas Bank. The L/C was confirmed by the Union Bank of Switzerland. Indian Overseas Bank as per instructions of Union Bank of Switzerland, remitted the amounts through Chase Manhattan Bank, New York who froze this amount. The entire quantity of urea was received by MMTC in April '96. Indian Overseas Bank has taken up the release of above money to the National Oil Company, Libya through the Ministry of External Affairs. MMTC has no further liability or role in this transaction.

Employment Generation

3137. SHRI K. PARASURMAN : Will the Minister of FINANCE be pleased to state :

(a) whether the Prime Minister has asked the R.B.I. to suggest various measures for employment generation and poverty alleviation schemes including adequate credit flow to rural and priority sectors;

(b) whether the RBI has since given its concrete suggestions in this regard; and

(c) if so, the details of the suggestions of the RBI ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR) : (a) to (c) Banks have been implementing various poverty alleviation and employment generation schemes formulated by the Govt. of India. These schemes include Integrated Rural Development Programme (IRDP), Scheme of Urban Micro Enterprises (SUME) and Prime Minister's Rojgar Yojana (PMRY).

The performance of public sector banks in these schemes for the years 1993-94, 1994-95 and 1995-96 are as under :

(Number in Lakhs)

Name of the scheme	Year	Physical Target		Physical Achievement
Integrated Rural Development Programme (IRDP)	1993-94	25.69		25.38
	1994-95	21.15		21.12
	1995-96	N.A.		15.82
Scheme of Urban Micro Enterprises (SUME)	1993-94	Target	Sanctioned	Disbursement
	1994-95	1.23	1.83	1.49
	1995-96	1.20	1.44	1.18
Prime Minister's Rojgar Yojana (PMRY) (*Oct. 93 to March 94)	1993-94	1.17	1.18	0.93
	*1993-94	0.42	0.32	0.21
	1994-95	2.20	1.94	1.11
	1995-96	3.21	2.94	1.63

NOTE : Under IRDP, the number mentioned under physical targets and achievement denote the number of families.